

S U P R E M E C O U R T O F

RECORD OF PROCEEDINGS

I N D I A

BEFORE THE REGISTRAR M K HANJURA

Petition(s) for Special Leave to Appeal (Crl.)

No(s). 10539

/2013

PRAVEEN YADAV & ORS

Petitioner(s)

VERSUS

STATE OF U.P & ORS

Respondent(s)

(with office report)

Date : 17/11/2014 This petition was called on for hearing today.

For Petitioner(s)

Mr. Hemant Mudgil,Adv.

Mr. Daya Krishan Sharma,Adv.

For Respondent(s)

Mr. Arshad Hussain,Adv.

Mr. Sudeep Kumar,Adv.

Mr. Abhish Kumar,Adv.

Mr. Sudarshan Rajan,Adv.

UPON hearing the counsel the Court made the following
O R D E R

thin a

all period

be

given.

The respondents shall file the counter affidavit wi

of four weeks whereafter no further extension sh

List again on 30.1.2015.

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(M K HANJURA

Registrar

MG
Signature Not Verified

Digitally signed by
Madhu Grover
Date: 2014.11.20
09:55:47 IST
Reason: